THE HIGH COURT OF ORISSA, CUTTACK Month-wise Institution, Disposal and Case Clearance Rate 1st January, 2020 - 31st December, 2020

Month	Opening balance			Institution			Disposal			Closing Balance			Case Clearance Rate(%) (Disposal vis-à-vis institution)				
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	CCR	Judges' working strength	Working days
January	106,968	45,018	151,986	5,200	3,267	8,467	4,815	2,768	7,583	107,353	45,517	152,870	92.60	84.73	89.56	14	18
February	107,355	45,515	152,870	5,636	3,775	9,411	4,559	2,338	6,897	108,432	46,952	155,384	80.89	61.93	73.29	15	19
March	108,432	46,948	155,380	4,013	2,283	6,296	2,207	1,340	3,547	110,238	47,891	158,129	55.00	58.69	56.34	15	14
April	110,237	47,891	158,128	1,213	872	2,085	49	278	327	111,401	48,485	159,886	4.04	31.88	15.68	15	9
Мау	111,401	48,483	159,884	2,525	2,427	4,952	1,522	2,591	4,113	112,404	48,319	160,723	60.28	106.76	83.06	15	18
June	112,402	48,316	160,718	2,750	2,072	4,822	2,160	1,560	3,720	112,992	48,828	161,820	78.55	75.29	77.15	16	14
July	112,987	48,827	161,814	3,777	2,717	6,494	1,431	1,270	2,701	115,333	50,274	165,607	37.89	46.74	41.59	16	18
August	115,316	50,268	165,584	4,517	2,779	7,296	3,448	1,804	5,252	116,385	51,243	167,628	76.33	64.92	71.98	16	20
September	116,383	51,241	167,624	4,536	2,443	6,979	3,634	1,928	5,562	117,285	51,756	169,041	80.11	78.92	79.70	16	18
October	117,282	51,753	169,035	5,077	3,537	8,614	3,338	1,224	4,562	119,021	54,066	173,087	65.75	34.61	52.96	16	17
November	119,020	54,065	173,085	4,944	2,776	7,720	5,505	3,775	9,280	118,459	53,066	171,525	111.35	135.99	120.21	15	20
December	118,457	53,065	171,522	7,166	3,197	10,363	5,093	2,448	7,541	120,530	53,814	174,344	71.07	76.57	72.77	15	19
						Cur	nulative fig	jures from	1st January	2020 to 31st	December 20	20					
Total	1,06,968 (As on 1.1.2020)	45,018 (As on 1.1.2020)	1,51,986 (As on 1.1.2020)	51,354	32,145	83,499	37,761	23,324	61,085	1,20,530 (As on 31.12.2020)	53,814 (As on 31.12.2020)	1,74,344 (As on 31.12.2020)	73.53	72.56	73.16		204

N.B.: Total working hours during the period: 16114.35 (Total working hours = 5.15 hours × No. of working days in the given period × Working strength of the Hon'ble Judges during the period)

From 25th March, 2020 the Court functioned in staggered manner till the end of the year. Limited Benches functioned during the period and Hon'ble Judges held Benches on rotation to take up urgent matters.

Hours lost due to reference : 301.27

Hours lost due to leave : 914.12

N.B.: The difference between the closing balance of a month and opening balance of the succeeding month is due to subsequent updation of disposal and restoration of some cases in CIS.